

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 218**  
**(IB)-299(ND)2019**  
**IA- 5913/2023, IA- 5917/2023**

**IN THE MATTER OF:**

**M/s. Banyan Tree Developers Pvt. Ltd.**                   ...                   **Applicant/Petitioner**

**Versus**

**M/s. Parivartan Buildtech Pvt. Ltd.**                   ...                   **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 10.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant**                   :

**For the Respondent**                   :

**For the RP**                   : Adv. Lokesh Malik, Adv. Deepika, Adv. Swechcha  
Mishra,

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 20.05.2024.

**Sd/-**  
**(COURT FFICER)**